

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 443  
TO BE ANSWERED ON 13.12.2018**

**MISAPPROPRIATION OF FUNDS IN POST-MATRIC SCHOLARSHIP IN PUNJAB**

**443. SHRI SHAMSHER SINGH DULLO:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there has been misappropriation of funds of about ₹ 500 crore of centrally sponsored post-matric scholarship scheme in Punjab;
- (b) whether the students belonging to Scheduled Castes were given fake admissions;
- (c) whether the Central Government has instituted any investigation to find out the grave irregularity in the scam; and
- (d) the number of students affected by such fraud in private and Government educational institutions?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a): The State Government of Punjab is conducting a Special Audit of all educational institutions through Internal Audit Organization (Revenue) of Finance Department under the Post Matric Scholarship for SC & OBC Students scheme. As per the information provided by the Government of Punjab, an amount of Rs 207.70 crore has so far been found objectionable as per audit reports.

(b), (c) and (d): The State Audit is under process and the Government of Punjab has to still provide the detailed report.

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